## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2194 ANSWERED ON:22.08.2013 REVISION OF WAGES OF EMPLOYEES OF CPSES Kumar Shri P.;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has formulated any scheme for wage negotiations for workmen in Central Public Sector Enterprises (CPSEs) in the country;

(b) if so, the details and salient features thereof;

(c) whether the Government has invited suggestions from various sections of society before approval of said policy;

(d) if so, the details thereof;

(e) the number of workmen engaged in various CPSEs in the country as on date; and

(f) the manner in which the workmen engaged in various CPSEs are likely to be benefited from the new policy?

## Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (d): Yes. Recently, Government has formulated policy for the 7th Round (2nd part) of wage negotiations for workmen in Central Public Sector Enterprises (CPSEs) based on consultations among various central ministries/ departments and other organisations. The salient features of the latest wage policy for workmen in CPSEs as contained in Department of Public Enterprises' guidelines dated 13th June, 2013 are at Annexe.

(e): As per Central Public Enterprises Survey 2011-12, there were 997,039 workers/workmen on the rolls of the CPSEs as on 31.03.2012.

(f): Wage negotiations lead to upward wage revision, thereby benefiting the workmen of CPSEs.